

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.228
CP 45 of 2020

Proceedings under Section 241 of Co. Act, 2013

IN THE MATTER OF:

Prem Raj Keshyep

.....Applicant

V/s

KYB-Conmant Pvt Ltd & Ors

.....Respondent

Order delivered on 02/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/Petitioner : Ms. Shalvi Mehta, Adv.

For the Respondent : Mr. R. Vigneshwar, Adv. For R-2

ORDER

Learned counsel appearing for the Respondent No. 2 and submits that appeal No. 73 and 74 of 2022 is now, coming up for hearing before the Hon'ble NCLAT on 07.05.2024. Hence, requested for adjournment of this matter beyond the date.

Re-list on 27.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)